

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Chief Justice's Secretariat)

Order

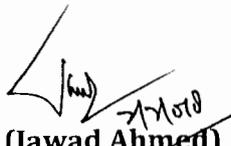
No.: 1445

Dated: 02-02-2018

Consequent upon the promotion of Shri Jagdish Kumar, Steno Typist of Jammu division as Junior Scale Stenographer in the pay Scale of Rs. 9300-34800 with grade pay of Rs. 4200, vide order No. 1430 dated 01.02.2018, the following transfers and postings of Junior Scale Stenographers are made in Jammu division in the interest of administration:

- 1) Shri Jagdish Kumar, Steno Typist, Sub Judge Court, Bhandarwah upon his promotion as Junior Scale Stenographer is transferred and posted as such in the Court of Chief Judicial Magistrate, Doda vice Shri Ravinder Kumar.
- 2) Shri Ravinder Kumar, Junior Scale Stenographer, CJM Court, Doda is transferred and posted as such in the Court of Principal District & Sessions Judge, Ramban vice Shri Devinder Singh.
- 3) Shri Devinder Singh, Junior Scale Stenographer posted in the Court of Principal District & Sessions Judge, Ramban is transferred and posted as such in the Court of Additional District Judge Bank Cases, Jammu vice Ms. Nirmal Kumari.
- 4) Ms. Nirmal Kumari, Junior Scale Stenographer, posted in the Court of Additional District Judge (Bank cases), Jammu is transferred and posted as such in the Court of Chief Judicial Magistrate, Udhampur against the available vacancy.
- 5) Shri Rajinder Singh, Junior Scale Stenographer posted in the Court of Additional Sessions Judge Anti-corruption, Jammu is transferred and posted as such in the Court of 3rd Additional District Judge (TADA/POTA), Jammu against available vacancy.

(By Order)


(Jawad Ahmed)

Principal Secretary to
Hon'ble the Chief Justice

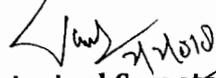
No.

Dated:

Copy to the:

1. Registrar General, High Court of J&K at Jammu.
2. Registrar Vigilance, High Court of J&K at Jammu.

- 3-6. Principal District & Sessions Judge Jammu/Bhaderwah/Udhampur/Ramban.
7. Additional District Judge (Bank cases), Jammu.
- 8-10. Sub Judge/CJM, Bhaderwah/Doda/Udhampur.
11. Order File.
12. Incharge, NIC, High Court wing, Jammu for uploading the aforesaid Order in the High Court website.



**Principal Secretary to
Hon'ble the Chief Justice**